

- (iv) that the examination of the M.S. of any University or the NAMS be regarded as incident and not a definitive factor for continuation as resident.

(d) that if the above conditions are satisfied then the residency training programme would be fitted into a structure of Rs. 700—1300 scale of pay of the GDMO—I in a four year programme with non-practising allowance and other allowances of the Central Government with recognition of the period towards service item either at the Centre or in the State. During the period of internship it is recommended that there be a stipend of Rs. 650/- p.m. as a pre-registration stipend without any non-practising allowance or other allowances. This is to be a fixed stipend and that there be no break in the service of the required period of 12 months and this would primarily be done in the district and taluk head-quarters hospitals with supervision from the staff of the University or College to which the internship be attached to. Such a step would only be possible if there is—

- (i) non-reliance on residency programmes for purposes of maintenance of hospital services;
- (ii) creation of a core of individuals who have already obtained post-graduate qualification be appointed as Tutors/Demonstrators/Junior Surgeons or Junior Consultants in the pay-scale of Rs. 1100—1500 with the usual allowances."

#### Promotee Train Examiners

3291. SHRI SURAJ BHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a ratio of 66—2/3 and 33—1/3 per cent of direct recruits and promotee

train examiners, respectively, was in existence for confirmation in the initial scale with effect from 1945, on Delhi and Ferozepur Divisions of Northern Railway ;

(b) if so, whether the same is still effective ;

(c) if not, when these orders were revised ; and

(d) what is the present quota for each source for confirmation in the initial scale ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (d). According to the policy followed on the late N.W. Railway 66—2/3% vacancies arising in the category of Train Examiners were filled by Apprentice Train Examiners and the promotion of Train Examiners promoted from Assistant Train Examiners was confined to the remaining 33—1/3% of the vacancies. Assistant Train Examiners who were promoted as Train Examiners were considered for confirmation against 33—1/3% of the vacancies. Confirmation was determined on the basis of the date they qualified in R—II Course which qualification was pre-requisite prior to their promotion as Train Examiners. On and from 16—11—61 the principle for determining seniority of Train Examiners was changed as the date of the joining the post as a regular measure i.e. the date of promotion in the case of a promotee and the date of the joining of the working post in the case of direct recruits subject to the conditions that inter-seniority of promotees and direct recruits is not disturbed. Confirmation of the staff was also to be done accordingly. Instructions were issued by Northern Railway on 5-9-64 that on some divisions viz. Delhi and Ferozepur, the principle followed for confirmation of Train Examiners in the ratio of 2:1 as

mentioned above should be continued for the vacancies arising prior to 16-11-61 subject to the condition that direct recruits are available for the quota reserved for them. On divisions where the confirmations were not done on percentage basis from the date of appointment to the post, the existing practice then in force for confirmation against vacancies occurring prior to 16-11-61 was allowed to continue.

However from 30-10-72, the following percentage for filling up the posts of Train Examiners in initial grade have been laid down.

Direct Recruits . . . . .	40%
By promotion from Ranners . . . . .	40%
From Intermediate Apprentices . . . . .	20%

The *inter-se* seniority of directly recruited Train Examiners is based on the merit position obtained by them in final examination on completion of their training and they get seniority *vis-a-vis* other groups of Train Examiners from the date of joining the working post.

#### Grade of Fitter Mistries

3292. SHRI SURAJ BHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the grade of some fitter-Mistries working in Carriage and Wagon Department of Northern Railway in the year 1963 was Rs. 150—240 (AS);

(b) whether it is also a fact that the next promotional grade for these Mistries was that of Train Examiners, i.e. Rs. 180—240 (AS);

(c) whether it is also a fact that the seniority of those fitter Mistries in the cadre of Train Examiners used to be counted from the date of their posting as Train Examiners, after scheduled training;

(d) whether it is also a fact that the grade of Assistant Carriage and Cleaning Inspectors also just before their promotion to the category of Train Examiners, in 1963-64 was Rs. 150—240 (AS) and

(e) if so, whether the grade of Assistant Carriage Cleaning Inspectors can be equated with that of Mistries, or with Train Examiners?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (d) Yes.

(e) Apparently, the grades of Assistant Carriage and Cleaning Inspectors and Mistries which is Rs. 150—240 (AS) are equivalent. However, the question of fixing of seniority of Assistant Carriage and Cleaning Inspectors *vis-a-vis* Train Examiners on Delhi Division of Northern Railway is presently *sub-judice*.

#### Train Examiners in Railways

3293. SHRI SURAJ BHAN : Will the Minister of RAILWAYS be pleased to state :

(a) the total number of Train Examiners over the Indian Railways Zone-wise ;

(b) how many of these are in the initial scale of train examiners ; and

(c) how many of Train Examiners available in initial grade are working in the initial grade for 15 years or more, Zone-wise.?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (c). Information is being collected and will be laid on the Table of the Sabha.